

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravans Building, 15, Civil Lines, Post bag No. 6, JABALPUR - 482 001

Dated... 27/08/2004

Registration No. C.C.P. 22/2004

Shaligram Gupta

Applicant (s)

VERSUS

Shri Akshay Jain.

Respondent (s)

A copy of the ORDER dated 24/08/2004 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

24.8.2004

Shri A. Jain for the applicant.

Duty Registrar (J)

Shri V.K. Sharma for respondents.

The applicant has filed this CCP on 1.3.2004 and notices were issued to the respondents on 18.5.2004. In the meantime the Hon'ble High Court of MP has granted the stay @ to the operation of the order of the Tribunal dated 28.10.2003 passed in OA 434/1997, in Writ Petition No. 986 of 2004 vide order dated 14.5.2004. In view of this, this CCP is not maintainable, and accordingly it is dismissed. Notices are discharged.

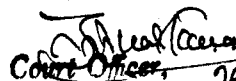
sd/-

(A.K. Phatnagar)

sd/-

(M.P. Singh)
VC

TRUE COPY


Court Officer, 28/8/04
Central Administrative Tribunal
Jabalpur Bench, Jabalpur.

① Shri A.K. Jain, Adv.

② Shri V.K. Sharma, Adv.

Secd. Copy

27/8/04

Received
31.8.04
[Signature]

